NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/28/2017

NAME OF THE PETITIONER(S)

: SAIKIRAN MURALI

NAME OF THE RESPONDENT(S)

: ANURADHA MURALIDHARAN & 1

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Padmenelley

B. Abhrar

Perigoidenshuri Abhinou Parthaearothy

Roorthi K

Akhil Join

Coursel for 1st Respondent

ORDER

Counsels representing both the parties are present. The Registry is directed to verify if the Valuer has filed his report. In case the report is received, the same may be furnished to both the parties. The matter is adjourned for making submissions. Put up on 07.12.2017.

- sel-S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)